Annexure-1

Name of the corporate debtor: AG Conveying Systems Private Limited; Date of commencement of CIRP: 3 December 2019; List of creditors as on: 22 December 2020

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bank of Maharashtra	Claim 1	23-Dec-19	4,97,77,749	4,97,77,749		First Charge	Yes	N0	100%	Nil	NA	0	0	